

(b) if so, the salient features thereof;

(c) whether the Ministry of Environment and other agencies have recommended the adoption of new design;

(d) if so, the present status of the proposal along with the action taken by the Government in this regard; and

(e) the time by which final decision is likely to be taken?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The proposal was received in the Department of Posts and forwarded to the Ministry of Finance for consideration.

(c) to (e) Further progress in being ascertained.

#### Mines under National Mineral Development Corporation

1021. SHRI KACHARU BHAI RAUT : Will the Minister of STEEL be pleased to state the details of mines under the National Mineral Development Corporation in each State, location-wise?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : The details of Mines under the National Mineral Development Corporation in each State, location-wise are as under :-

#### I. Madhya Pradesh

Name of the Mine	Location
(A) Bailadila Iron Ore Project Deposit No. 14 & 11/C	Kirindul, Distt. Bastar.
(B) Bailadila Iron Ore Project Deposit No. 5	Bachel, Distt. Bastar.
(C) Bailadila Iron Ore Project Deposit No. 10 & 11A (Under Construction)	Bachel, Distt. Bastar.
(D) Majhgawan (Diamond) Mines	Majhgawan, Distt. Panna.

#### II. Karnataka

(A) Donimalai Iron Ore Project	Donimalai Township, Sandur Taluk, Distt. Bellary.
(B) Kumaraswamy Iron Ore Mine	Talux-Sandur, Distt. Bellary.

#### III. Rajasthan

(A) Chawandia Low Silica Limestone Project	Distt. Nagaur.
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#### IV. Himachal Pradesh

(A) Arki Low Silica Limestone Project (Under Construction)	Arki, Distt. Solan.
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#### V. Jammu and Kashmir

(A) Panthal Magnesite Project	Panthal (Near Katra), Distt. Udhampur.
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#### ESI Benefits

1022. SHRI V.V. RAGHAVAN :

SHRI K.C. KONDAIAH :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware that some establishments are offering better benefits to its workers as compared to the benefits being offered by ESI;

(b) if so, whether the Government have a proposal to exempt such establishments from the purview of ESI Act; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The ESI Scheme provides for grant of sick leave on half pay for a period upto 91 days in a year. In the case of chronic illness the extended sick leave is also granted on 70 per cent of the pay for a period of upto 2 years. In the case of death/disablement due to employment injury the scheme provides for payment of monthly pension at the rate of 70% of the wages. In addition, the ESI Scheme also provides for full medical care and certain other benefits to the I.Ps and their families. Generally the benefits provided under the ESI Scheme taken in totality are comprehensive and better than the benefits offered by individual establishment coverable under the ESI Act. However, if any establishment providing similar or superior benefits seeks exemption the same is considered on merit by the appropriate Government, in consultation with the ESI Corporation.

#### Export of Rolling Stock

1023. SHRI ANANT GUDHE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to export the rolling stock;

(b) if so, the details thereof country-wise;

(c) the performance reported so far; and

(d) the details of the target set for the current year and next five year and the action plan worked out to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) As a result of consistent efforts made in this regard, following rolling stock has been exported during